

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

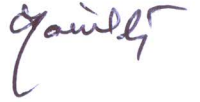
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

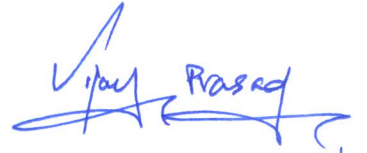
1. HARISH CHOWDHARY, T
FOR T.M. NAIDU & CO.
ADVOCATES.

COUNSEL FOR RESP.



T.H. VIJAY PRASAD
Practicing Company Secretary

Counsel for the petitioner



ORDER

Shri T H Vijay Prasad, PCS representing petitioner present. Shri T Harish Chowdhary, counsel for respondents present and submitted that a proposal has been served on the other side for the purpose of compromise and PCS for the petitioner has also filed a counter proposal, copy of which is served to the respondents. Counsel for respondents stated that there is one more connected matter and they are willing to participate in the discussions regarding the settlement and are open to negotiations for which they prayed time. PCS representing the petitioner reported that he will consult with his client and make arrangements for the discussions between the parties and report the final outcome of the same. Time enlarged at request. Put up on 31.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)